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# उपकुलपतियों के सम्मेलन में किये गये

# १४७. भी नवाबसिंह चौहान : स्या शिका मंत्री यह बनाने की कुपा करेंगे कि :

- (क) पिछ्ने अन्तवर मास में दिल्ली में हुए विश्वविद्यालयों के उपकुलपतियों के सम्मेलन में क्या क्या निर्णय किये गये और **क्या** उन निर्णयों के सम्बन्ध में एक विवरण क्रुपया सभा पटल पर रखा जायंगा; श्रीर
- (ख) क्या सरकार ने इन निर्णयों पर विचार कर लिया है और यदि हो, तो उस का क्या परिणाम निकला है ?

## t [Decision taken at the Conference of VICE CHANCELLORS

- 147. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of EDUCATION be pleased to
- (a) what decisions were taken at the Vice-Chancellors Conference of Universities which was held in Delhi in October, 1962 and whether a statement regarding those decisions will be laid on the Table of the House; and
- (b) whether Government have considered those decisions and if so, to what effect?]

शिक्षा मंत्री (डा॰ कालु लाल श्रीमाली) : (क) प्रोर (ख) मुचना एकत्र की जा रही है और सभा पटल पर रख दी जायेगी।

T[THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) and (b) Information is being collected and trill be laid on the Table of the House]

to Questions

### CARRYING OUT OF SCHLUMBERGEK TEST AT RUDRASAGAR

148. SHRI A. D. MANI: Will the Minister of MINES AND FUEL be pleased to state:

- (a) whether the Oil and Natural Gas Commission had engaged experts from the Assam Oil Company for conducting Schlumberger test at Rudrasagar Well No. 1;
- (b) if so, what was the remuneration paid to these experts; and
- fc) what was the result of the test conducted by them?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) No, Sir.

(b) and (c) Do not arise.

#### CHAIRMAN OF THE INDIAN REFINERIES LIMITED

- 149. SHRI A. D. MANI: Will the Minister of MINES AND FUEL be pleas ed to state:
- (a) whether the post of the Chairman of the Indian Refineries Limited has been filled; and
- (b) if so. what is the name of the person so appointed and what are his technical qualifications for the job?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) Yes, Sir.

(b) Sardar Jogendra Singh, lately a member of Parliament. It is not essential for the Chairman of the Company to possess any technical qualifications.